

—That in other respects, the Rules of Procedure of this House relating to Parliamentary Committees will apply with such variations and modifications as the Speaker may make; and

—That this House recommends to the Rajya Sabha that the Rajya Sabha do join in the said Joint Committee and to communicate to this House the names of members to be appointed by the Rajya Sabha to the Joint Committee."

The motion was adopted.

BUSINESS ADVISORY COMMITTEE

[English]

Fourth Report

MR. DEPUTY SPEAKER : Now Shri H.K.L. Bhagat.

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI H.K.L. BHAGAT):
I beg to move :

"That this House do agree with the Fourth Report of the Business Advisory Committee presented to the House on the 1st April, 1985."

MR. DEPUTY SPEAKER : The question is :

"That this House do agree with the Fourth Report of the Business Advisory Committee presented to the House on the 1st April, 1985."

The motion was adopted.

MATTERS UNDER RULE 377

[Translation]

- (i) Need to take effective steps to overcome acute power shortage in U.P.

SHRI ZAINUL BASHER (Ghazipur): Mr. Deputy Speaker, Sir, I want to raise a matter in the House under Rule 377. U.P. is facing acute power crisis at present. The State Government have resorted to power-shedding on a large scale in the entire State,

with the result that work in the big and small industries has nearly come to a standstill and they are suffering heavy losses. Power is in short supply even for agricultural purposes. There has been no power at all in a large number of villages for weeks together. Means of irrigation have also come to a stop. The shortage of power in the urban and rural areas has adversely affected the drinking water schemes and the people are not getting drinking water. Due to load-shedding in the evening, life in small towns has been disrupted. Due to non-supply of electricity to coldstorages as per their requirements, the potato stored therein is likely to be damaged.

There has been a steep decline in thermal and hydel power generation in U.P. There have been many incidents of fire in Obra Thermal Power House which is the main source for power generation. The Electricity Board has failed to check such incidents. Frequent strikes by the engineers and the employees had impeded the generation and distribution of Power.

The present power crisis is the worst of all the past crises. I would request the Central Government to take effective steps to solve the power crisis in U. P. Also, the Central Government should extend full co-operation for increasing the generation of power. It has become absolutely necessary that in addition to N. T. P. C., power should be obtained from other States for U. P.

- (ii) Need to give compensation to the farmers for damage to crops due to non-availability of water for irrigation purposes and demand for the release of more water into the canals in Rajasthan

SHRI BIRBAL (Ganganagar) : Mr. Deputy Speaker, Sir, I want to raise a matter of urgent public importance in the House under Rule 377. The Rabi crop of the cultivators in the Command Area of the Indira Canal has suffered great damage for want of water for irrigation purposes and in the absence of electricity for tube-wells. Besides, adequate water is not being released in the canals, with the result that irrigation has become almost impossible and there is great resentment among the farmers on this account.

I would, therefore, request the Government to direct the State Government to provide

compensation to the farmers whose crops have been damaged and also to release more water in the canals. It would be in the interest of the farmers if arrangements are made for providing subsidy to the farmers for purchasing generators for their tube-wells.

(iii) Need to provide financial assistance for the completion of Sagarmal Gopa link project of Rajasthan Canal

SHRI VIRDHI CHANDER JAIN (Barmer) : Mr. Deputy Speaker, Sir, the construction work of the Rajasthan Canal has been going on at a fast pace and this Canal has reached upto the Mohangarh town of District Jaisalmer. It would provide water for irrigation purposes in an area of 50,000 acres, with the result that desert areas would be metamorphosed.

The recent decision of the State Government to extend the Lilva Branch of the Rajasthan Canal, which is now known as Sagarmal Gopa, upto Gadra Road of Barmer district has been welcomed by the people of the State.

The initial survey of the Canal for linking Sagarmal Gopa Branch with Gadra Road has been started. It would involve additional digging of 185 km. stretch of the said Branch so that the water may reach Gadra Road. Thereby permanent arrangements could be made for the irrigation of 2.5 lakh hectares of land.

This Branch would be constructed right on the Indo-Pak border. It would have strategic importance and would prove to be a boon for the people of the border areas.

An expenditure of Rs. 50 crores is likely to be incurred on the construction of the said Branch. The financial condition of the State Government is not sound enough to bear this expenditure. I therefore, earnestly request the Central Government to provide financial assistance of Rs. 50 crores for the completion of the Sagarmal Gopa Project at the earliest with a view to make water available in the Barmer and Jaisalmer districts, the border area and the backward Thar desert area of Rajasthan, so that the project could be completed in three years and the desert could bloom.

[English]

(iv) Need to set up Integral Rail Coach Factory at Kaizpet

SHRI C. JANGA REDDY (Hanamkonda) : Warangal is a backward district in Andhra Pradesh. There is no industry till today. After so many years of struggle the Central Government was pleased to order a survey for setting up a Rail Coach Factory at Kazipet.

The Railway Board sent a Rail India Technical and Economic Services (RITES) Committee for survey and finding location. The above committee inspected Kazipet and recommended to Central Government for that Rail-Coach Factory at Kazipet.

The State of Andhra Pradesh came forward to extend full cooperation and offered free land, water, power and other requirements.

On January 21, 1985, 24 Members of Parliament submitted memorandum to Hon. Prime Minister.

Warangal District is a very backward area in Telengana and the Central Government should take interest in establishing industries there.

While matter stood so, the Prime Minister declared that a Rail Coach Factory will be set up in Punjab.

I would request the Central Government to set up a Rail Coach Factory at Kazipet and solve the unemployment problem because of which the extremist activities are increasing daily.

(v) Failure of the Indian Missions to provide help to the stranded Indians in various cities of Iran and Iraq

SHRI ABDUL RASHID KABULI (Srinagar) : As a result of the recent flare up in the war between Iran and Iraq the conflagration has resulted in open attacks on civilian population of the two countries devastating residential areas and killing innocent people. This development has created fear psychosis among Indians living in Baghdad and Tehran and other important cities, where